

HIGH COURT OF MADHYA PRADESH

MCRC No.37145/2020

Indore, Dated : 16.10.2020

Shri S.K. Meena, learned counsel for the applicant.

Shri Bhaskar Agrawal, learned counsel for the State.

Learned counsel for the applicant seeks permission to withdraw the M.Cr.C.

Prayer is allowed.

M.Cr.C. is **dismissed** as withdrawn.

(Prakash Shrivastava)
Judge